

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

STARRED QUESTION NO:113

ANSWERED ON:04.03.2010

FIRE AT IOC FUEL DEPOT AT JAIPUR

Gaikwad Shri Eknath Mahadeo;Gangaram Shri Awale Jaywant

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

(a): Whether the seven member panel set up by the Union Government to investigate the blaze at Indian Oil Corporation fuel storage depot at Jaipur has submitted its report to the Government;

(b): if so, the details thereof and the outcome of the investigation; and

(c): the follow up action taken/ being taken by the Union Government in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI MURLI DEORA)

(a) to (c) - A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 113 TO BE ANSWERED ON 04.03.2010 REGARDING FIRE AT IOC FUEL DEPOT AT JAIPUR

(a) to (c): The inquiry committee set up by this Ministry under the chairmanship of Shri M.B. Lal, Technical Member (Petroleum & Natural Gas), Appellate Tribunal for Electricity and Ex-Chairman & Managing Director of Hindustan Petroleum Corporation Limited (HPCL) to probe the incident of fire at IOC oil depot in Jaipur has submitted its report on 29.1.2010. The report has been put in the public domain and is available on the website of Oil Industry Safety Directorate (OISD) "<http://oisd.nic.in>". The Committee, in its report, has determined the causes and critical factors responsible for this incident and has recommended short term as well as long term measures for preventing such incidents. The report of the Committee is under consideration of the Government.